

[*English*]

Lack of Medical Facilities to Central Government Employees in Karnataka

6421. SHRI H.C. SRIKANTIAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it has come to the notice of Government that the National Confederation of Central Government Employees have protested against the lack of medical facilities for them in Karnataka;

(b) if so, whether such facilities are available at Hyderabad, Bombay, Madras, Delhi and other places; and

(c) the steps taken to provide similar facilities to the Central Government employees in Karnataka?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (c). The information are being collected and will be laid on the Table of the Sabha.

[*Translation*]

Sick Textile Mills

6423. SHRI DILEEP SINGH BHURIA: Will the Minister of TEXTILES be pleased to state:

(a) whether Government propose to hand over the sick textiles mills to the workers where the labour unions agree to run them; and

(b) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a)

and (b). Government has no objection to allow silk textile mills to be run by workers Co-operatives provided they are found to be viable and all concerned parties agree to the reliefs and concessions envisaged from them in the package for the rehabilitation of such mills.

[*English*]

Implementation of Bachawat Award by UNI

6424. PROF. K.V. THOMAS:
SHRI A. VIJAYARAGHAVAN:

Will the Minister of LABOUR be pleased to state:

(a) whether representations have been received about the faulty and partial implementation of the Bachawat Wage Award by the management of United News of India;

(b) if so, the details thereof; and

(c) the action taken for proper implementation of the Bachawat Award by the management of United News of India?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN)

(a) and (b). A representation from the United News of India (UNI) has been received on 20th March, 1990 alongwith copy of a letter of October 16, 1989 which was jointly signed by the Management and the employees' Union of UNI and a copy of the Memorandum of Settlement reached between the management and the employees of UNI. The representation seeks certain clarifications on the demands of the workers' Union;

(c) The Government have asked all States/Union Territories to enforce the Bachawat Wage Board recommendations and to ensure their proper implementation in

all newspaper establishments and news agencies

Mortality Rate Amongst Women

6425 SHRI ANBARASU ERA Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether the mortality rate amongst women is high in the country,

(b) if so, the factors responsible for this high incidence

(c) the steps taken to bring down the mortality rate amongst women?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD)

(a) As per the latest estimate of Sample Registration System of Registrar General of India, the number of female deaths per thousand female population at the National level for the year 1987 is 11.0. The corresponding death rate among males for the year 1987 is 10.9.

(b) Pregnancy and Child birth is associated with great risk which may endanger the life of a woman.

(c) During pregnancy and child birth, women are provided anti-natal, intra-natal and post-natal care, probulaxis against nutritional anaemia, immunisation with tetanus toxoid, medical termination or pregnancy (MTP) facilities under F.W. Programme and supplementary nutrition under I.C.D. Scheme.

Payment of Employees Provident Fund

6426 SHRI RAM SAGAR (Saidpur) Will the Minister of LABOUR be pleased to state

(a) the number of cases where the payment of Employees Provident Fund have been delayed for more than three months during the last three years, State-wise; and

(b) the details of steps taken to ensure speedy payment of Provident Fund to the beneficiaries/their families in case of the death of the beneficiaries?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN)

(a) and (b) The requisite information is being collected and will be laid on the table of the Sabha in due course.

[*Translation*]

Price Control System

6427 SHRI GULAB CHAND KATARIA Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state

(a) whether Government propose to continue with price control system of essential commodities,

(b) if so, the reasons therefor

(c) whether Government are aware that corruption is increasing due to dual price policy, and

(d) if so, the steps proposed by Government to scrap it?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA)

(a) Yes Sir

(b) In the wider interest of equity and social justice, prices of basic necessities such as rice, wheat, sugar etc. which form an essential part of the consumption basket of the poor cannot be allowed to be fixed wholly by the market forces.